

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2089
(To be answered on the 8th March 2018)

INCREASE IN NUMBER OF AIR PASSENGERS

2089. SHRI MANSUKHBHAI DHANJIBHAI VASAVA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the number of air passengers is increasing every year in Gujarat, if so, the details thereof;
- (b) the reaction of the Government thereto; and
- (c) the steps taken by the Government to increase the number of flights in view of the increasing number of air passengers in Gujarat?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Yes Madam. Total air passengers handled at airports of Gujarat is 60.32 Lakhs, 65.67 Lakhs, 82.11 Lakhs and 90.04 Lakhs respectively during 2013-14, 2014-15, 2015-16 and 2016-17. The Compounded Annual Growth Rate of passengers during the last three years is 16%.

(b) and (c): With repeal of Air Corporation Act in March, 1994, the Indian domestic aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Government has laid down Route Dispersal Guidelines (RDG) with a view to achieve better regulation of air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of RDG issued by Government.
